

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the **24th** day of **September**, 2019

Present :

Hon'ble Mr. Rakesh Sagar Jain, Member-J

Original Application No.330/00406/2019

Durga Prasad Mishra, aged about 61 years, son of Vidya Shanker Mishra, Resident of Village and Post Ahilyapur, District Deoria, U.P. (Retired from the post of Additional Telecommunication Engineer, CDOT, Telephone Exchange, Deoria.

.....Applicant.

By Advocate -Shri B.K. Mishra

V E R S U S

1. Union of India through its Secretary, Ministry of Communication, 5th Floor, 20, Ashok Road, Door Sanchar Bhawan, New Delhi.
2. Chief General Manager, Telecom, U.P. (E), Telecom Zone, Hazratganj, Lucknow.
3. Deputy Controller,
Department of Telecommunication, Sub Office of Controller of Accounts, Circle U.P. (E), C.T.O. Building, Cantt. Varanasi.
4. Accounts Officer (Pension) in the office of Deputy Controller, Department of Telecommunication, Sub Office of Controller of Accounts, Circle U.P. (E) C.T.O. Building, Cantt. Varanasi.
5. District Manager, Door Sanchar, B.S.N.L. Deoria.
6. Accounts Officer, (Claim) in the office of District Manager, Door Sanchar, OCB Exchange Building near Over Bridge, Deoria.

..... **Respondents**

By Advocate : Shri D.S. Shukla
Shri Sanjeev Kumar

O R D E R

Learned counsel for the applicant submitted that his grievance may be redressed if a direction is given to the respondents to consider and decide the representation dated 05.03.2019 (Annexure-A-8) of the applicant within a specified period of time. Learned counsel for the respondents has no objection if such direction is given.

2. In view of the limited prayer made by the counsel for the applicant but without commenting anything on the merits of the case, the OA is disposed off with direction to respondent No.4/Competent Authority to decide the representation dated 05.03.2019 (Annexure-A-8) of the applicant by passing a reasoned and speaking order within a period of four months from the date of receipt of a certified copy of this order. The order so passed shall be communicated to the applicant. No order as to costs.

Member-J

RKM/

